

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 7th **Day of August**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/1335/2016

Guddu Prasad

..... **Applicant**

By Advocate: None

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: Shri Dharmendra Tiwari proxy counsel to Shri R.K. Rai for official respondents

O R D E R

List revised. None present for applicant. Shri Dharmendra Tiwari proxy counsel to Shri R.K. Rai, Advocate is present for respondents.

2. Record reveals that applicant and his counsel was not present even on last several occasions. It appears that applicant has lost interest to pursue the OA. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil